

16.08 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 117, etc.).

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIANANDRAO VITHOBA ADSUL : I introduce the Bill.
